

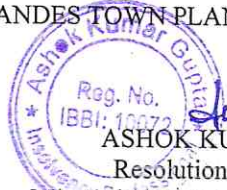
FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
ANDES TOWN PLANNERS PRIVATE LIMITED OPERATING IN REAL ESTATE AT LUCKNOW.**
(Under Regulation 36A (1) of Insolvency & Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	ANDES TOWN PLANNERS PRIVATE LIMITED PAN: AAGCA0816R CIN: U70109DL2006PTC152579
2.	Address of the registered office	F-50-B, F NO-2 F/F MADHU VIHAR NEW DELHI East Delhi DL 110092 IN (Not maintained by CD)
3.	URL of website,	www.andestown.in
4.	Details of place where majority of fixed assets are located	Plot No. TCG-3/3, situated at Vibhuti Khand, Gomti Nagar Scheme, Lucknow. Other, details can be obtained upon request at email id cirp.andestown@gmail.com
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Details can be obtained upon request at email id cirp.andestown@gmail.com
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be obtained upon request at cirp.andestown@gmail.com and may mark cc to Regd. E-mail id: cmaashokgupt@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed information/terms and conditions on eligibility criteria may be obtained upon email at : cirp.andestown@gmail.com Or can be obtained from www.andestown.in
10.	Last date for receipt of expression of interest	09-11-2023
11.	Date of issue of provisional list of prospective resolution applicants	18-11-2023
12.	Last date for submission of objections to provisional list	23-11-2023
13.	Date of issue of final list of prospective resolution applicants.	03-12-2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	06-12-2023
15.	Last date for submission of resolution plans.	06-01-2024
16.	Process email id to submit EOI	cirp.andestown@gmail.com

FOR ANDES TOWN PLANNERS PVT LTD.

Date: 10/10/2023
Place: New Delhi


ASHOK KUMAR GUPTA
 Resolution Professional of
 M/s Andes Town Planners Private Limited,
 IP Reg NO: IBBI/IPA-003/IP-N00010/2016-2017/10072
 (Authorization for Assignment valid till: 22/11/2023)
 Reg Add.: - LD-46, Pitampura, Delhi-110034,
 Corr. Add: 304 D. R. Chambers, 12/56 D B Gupta Road,
 Karol Bagh, New Delhi 110005,

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SEL TEXTILES LIMITED

OPERATING IN THE MANUFACTURING, PROCESSING, AND TRADING OF YARNS, FABRICS, AT G.T. ROAD, OPP MCDONALDS DORAHA, LUDHIANA, PUNJAB, INDIA-141421 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/CIN/LLP No.	SEL TEXTILES LIMITED U17299PB2008PLC032050
2. Address of the Registered Office	G.T. Road, Opp McDonalds Doraha, Ludhiana, Punjab, India-141421
3. URL of website	NA
4. Details of Place where majority of fixed assets are located	Doraha Registered Office (Punjab) Hansi Plant (Haryana) Neemrana Plant (Rajasthan) Lambi Plant (Punjab) Nawasahar (Punjab)
5. Installed capacity of main products/ services	Spinning Unit Installed capacity of 194000 Spindles Terry Towel Unit 84 Loom
6. Quantity and value of main products/ services sold in last financial year	33.74 Crore
7. Number of employees/ workmen	Employee-14 Workers-47
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending a request to Resolution Professional at rselltextile@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending a request to Resolution Professional at rselltextile@gmail.com
10. Last date for receipt of expression of interest	25/10/2023
11. Date of issue of provisional list of prospective resolution applicants	04/11/2023
12. Last date for submission of objections to provisional list	09/11/2023
13. Process email id to submit EOI	rselltextile@gmail.com

Mr. Rajeev Sharma
Resolution Professional
In the matter of **M/s SEL TEXTILES LIMITED**
Reg No: (IBBI/IPA-001/IP-P-02004/2020-2021/13142)
H.No. 58, (Near Gate No. - 9), Shivalik City, Sector -127, Kharar, Near Mansa Devi Mandir, Sahibzada Ajit Singh Nagar, Punjab-140307
Date : 09.10.2023
Place: Punjab 9855618446

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR ANDES TOWN PLANNERS PRIVATE LIMITED OPERATING IN REAL ESTATE AT LUCKNOW.

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	ANDES TOWN PLANNERS PRIVATE LIMITED PAN: AAGCA0816R CIN: U17099DL2006PTC152579
2. Address of the registered office	F-50-B, F NO-2 F/F, Madhu Vihar, New Delhi, East Delhi DL 110092 IN (Not maintained by CD)
3. URL of website	www.andestown.in
4. Details of place where majority of fixed assets are located	Plot No. TCG-3/3, situated at Vibhuti Khand, Gomti Nagar Scheme, Lucknow. Other, details can be obtained upon request at email id cirp.andestown@gmail.com
5. Installed capacity of main products/ services	Not Applicable
6. Quantity & value of main products/ services sold in last financial year	Details can be obtained upon request at email id cirp.andestown@gmail.com
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained upon request at cirp.andestown@gmail.com and may mark cc to Regd. E-mail id: cmaashokgupt@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed information/terms and conditions on eligibility criteria may be obtained upon email at: cirp.andestown@gmail.com Or can be obtained from www.andestown.in
10. Last date for receipt of expression of interest	09-11-2023
11. Date of issue of provisional list of prospective resolution applicants	18-11-2023
12. Last date for submission of objections to provisional list	23-11-2023
13. Date of issue of final list of prospective resolution applicants	03-12-2023
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	06-12-2023
15. Last date for submission of resolution plans	06-01-2024
16. Process email id to submit EOI	cirp.andestown@gmail.com

Date : 10.10.2023
Place: New Delhi

FOR ANDES TOWN PLANNERS PVT LTD.
ASHOK KUMAR GUPTA
Resolution Professional of M/s Andes Town Planners Private Limited,
IP Reg Number: IBBI/IPA-003/IP-N00010/2016-2017/10072
(Authorization for Assignment valid till: 22/11/2023)
Reg Add: LD-46, Pitampura, Delhi-110034.
Corr. Add: 304 D.R. Chambers, 12/56 D B Gupta Road, Karol Bagh, New Delhi-110005

Canara Bank (A Govt. of India Undertaking)

E-AUCTION SALE NOTICE

Canara Bank Regional Office Karnal Namaste Chowk, Near Hotel Deventure, Sector-16, Karnal
PHONE NO. 01842205019, 8572801719, Email: recrokar@canarabank.com

E-AUCTION SALE NOTICE

SALE NOTICE OF IMMOVABLE ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 UNDER RULES 8(6) & 9 OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Canara Bank will be sold on "As is where is" "As is what is", and "Whatever there is" in Auction arranged by the service provider M/s CANBANK COMPUTER SERVICES LIMITED Contact: Mr. Pakhare DD (9480691777/8553643144). Email id: eauction@ccsl.co.in through the website www.indianbankseaction.com, www.canarabank.com, www.ibapi.in

LAST DATE OF RECEIPT OF EMD IS 10.11.2023 UPTO 5:00 P.M.
DATE OF E-AUCTION IS 13.11.2023 12:30 PM TO 1:30 P.M.
(with unlimited extension of 5 minutes duration each till the conclusion of the sale)

SL NO.	Branch Name/Name & Address of the Borrower(s)/ Guarantor(s)	Brief Description of Property/ies	Total Liabilities as on specified Date	Reserve Price (in Rs.)	Earnest Money Deposit (EMD) (in Rs.)	Details of A/c No. IFSC CODE Possession notice
1.	Canara Bank : Masana Branch, Authorised Officer, Shri Deepak Yadav, (M) 74969-18288 E-mail: cb18288@canarabank.com	All that part and parcel of House measuring 0K-5M being 5/82 share out of property measuring 5K-2M of khatwat no. 85/76, khatoni no. 120, Rect no. 38, khasra no. 2/2(2)/4-2) situated at village Masana H.B. No. 96, Tehsil Thanesar, District kurukshetra vide transfer of immovable property within blood relation deed no. 5209 dated 26.10.2016 registered at SRO thanesar owned by Amandeep Kaur W/o Jasbir Singh bounded as under:- North: Road, South: Land of Richpal Singh, East: House of Dalip Singh, West: Plot of Tirlok Singh.	Total liabilities as on 02.06.2021 Rs. 13,46,713.66/- plus further interest & other charges. (minus recovery, if any)	Rs. 13.88 Lakh	Rs. 1.38 Lakh	209272434 CNRB0018288 Symbolic Possession
2.	Canara Bank : Karnal - II Branch, Authorised Officer, Sh. Janardan Prasad Sinha, (M) 74969-18250 E-mail: cb18250@canarabank.com	All the part and parcel of Residential House bearing (MCK) PPIID NO. 117C53U131) having area measuring 80 Sq. yards situated at Gali no. 10, Gandhi Nagar Karnal. Bounded As:- North: Gali, South: House of Gurcharan, East: House of Baljeet, West: House of Ghansham, 132001. 2. Smt. Anju Bala W/o Sh. Sanjay H.no. 294/7, Gandhi Nagar Karnal - 132001. 3. Sh. Hari Singh (Guarantor) 403, Mugla Mohalla Subhash Gate, Karnal - 132001.	Total liabilities as on 13.07.2017 Rs. 6,92,640.87/- plus further interest & other charges. (minus recovery, if any)	Rs. 11.73 Lakh	Rs. 1.17 Lakh	209272434 CNRB0018250 Physical Possession
3.	Canara Bank : Ladwa Branch, Authorised Officer, Shri Deepak Yadav, (M) 85728-04001 E-mail: cb4001@canarabank.com	Residential House on Plot no. 137 situated at waka rakba ward no. 6 ladwa, Distt Kurukshetra measuring 0K-05M i.e 5/3081 share out of (16k-0M) comprised in khewat no. 23 kittas 2, 18K 19M comprised in khewat no. 387, kittas 11, 25K 10M comprised in khewat no. 540 kittas 5, 20K 13M comprised in khewat no. 1158, kittas 3) vide jamabandi for the year 2005-06 purchased vide sale deed no. 350 dtd 06.05.2011.	Total liabilities as on 01.04.2021 Rs. 9,55,404.60/- plus further interest & other charges. (minus recovery, if any)	Rs. 13.05 Lakh	Rs. 1.31 Lakh	209272434 CNRB0004001 Physical Possession
4.	Canara Bank : Pipili Branch, Authorised Officer, Shri Binod Kumar Kachhap, (M) 85728-03224 E-mail: cb3224@canarabank.com	All the part and parcel of Residential House measuring 226.22 Sq Yards being 67/1440 share out of property measuring 08K-0M comprised in khewat no. 117(18-0), kittas 1, situated at village Sirsama, Tehsil thanesar district kurukshetra vide jamabandi for the year 2013-14 in the name of Sh. Harjeet Singh S/o Avtar Singh Bounded As:- North: House of Pandit Ji / Swaran Kaur, South: House of Satpal, East: House of Mam Chand, West: Rasta.	Total liabilities as on 03.06.2021 Rs. 13,45,895.83/- plus further interest & other charges. (minus recovery, if any)	Rs. 22.90 Lakh	Rs. 2.29 Lakh	209272434 CNRB0003224 Physical Possession
5.	Canara Bank : Pipili Branch, Authorised Officer, Shri Binod Kumar Kachhap, (M) 85728-03224 E-mail: cb3224@canarabank.com	All that part and parcel of the property consisting of Two Plot no. 112-113 measuring 44.44 Sq yards i.e 0K-1M-4 Sarsai being 13/5184 share out of property measuring 28K-16M of khewat no. 114/107 khatoni no. 154, Rect no. 53, khasra no. 3/2/1 (0-9), 3/2/1(3-4), 4/2/(6-4), District Kurukshetra - 136131. 2. S(8-0), 7/1/2(1-11), 8/1(1-8), kittas 1, 1(8-0), kittas 7 situated at Darra Khurd, H.B.No. 391, Vashish Colony, Tehsil Thanesar Distt Kurukshetra vide jamabandi for the year 2012-2013 in the name of Smt. Kala devi W/o Sh. Ronki Ram Bounded as under:- North: Gali, South: Plot of other owner, East: Plot no. 114, West: Plot no. 111.	Total liabilities as on 03.06.2021 Rs. 8,18,681.38/- plus further interest & other charges. (minus recovery, if any)	Rs. 5.93 Lakh	Rs. 0.60 Lakh	209272434 CNRB0003224 Symbolic Possession
6.	Canara Bank : Dacher Branch, Authorised Officer, Sh. Vijay Singh Sharma, (M) 74969-18252 E-mail: cb18252@canarabank.com	All the part and parcel of House no. 518 measuring 116.66 Sq. Yards. Buta Singh Colony, Gullerpur Road, Nissing, Dist. Karnal Bounded As:- North: House of Devender Singh, South: House of Neeraj, East: Rasta, West: Other Resident.	Total liabilities as on 24.06.2014 Rs. 5,16,145.41/- plus further interest & other charges. (minus recovery, if any)	Rs. 16.59 Lakh	Rs. 1.66 Lakh	209272434 CNRB0018252 Symbolic Possession
7.	Canara Bank : Pipili Branch, Authorised Officer, Shri Binod Kumar Kachhap, (M) 85728-03224 E-mail: cb3224@canarabank.com	All the part and parcel of Residential house measuring 0K-10M, i.e 300 sq yards being 10/963 share out of property measuring 48K-3M comprised in khewat no. 54/52 situated at village partapgarh vide jamabandi for the year 2014-15 Bounded As:- North: Street, Kurukshetra - 136131. 2. South: Plot of Subhash, East: Street, West: Plot of Ramji Lal. Smt. Sonam Saini W/o Sh. Satbir Vill. Amargarh Mahjara, Dist. Kurukshetra - 136131. 3. Guarantor - Sh. Balbir Singh S/o Sh. Sadhu Ram Vill. Partapgarh, P.O. - Sirsala Tehsil Thanesar, Dist. Kurukshetra - 136131.	Total liabilities as on 03.06.2021 Rs. 12,50,761.02/- plus further interest & other charges. (minus recovery, if any)	Rs. 18.40 Lakh	Rs. 1.84 Lakh	209272434 CNRB0003224 Symbolic Possession
8.	Canara Bank : Karnal AF Branch, Authorised Officer, Sh. Vijay Singh Sharma, (M) 85728-02389 E-mail: cb2389@canarabank.com	EMT. Of 8 kanal land plus poultry Farm building constructed on latest khewat no. 655/584, khatoni no. 900, Rect No. 128 kills no. 19(8-0) vide sale deed no. 1624 dated 28.02.1989 in the name of Surender Kumar, Shyam Sunder and Sh. Vinod kumar S/o Shri Ram Lubhaya Tehsil Gharanda Distt. Karnal - S/o Shri Budh Ram situated at village Kohand, Sub Tehsil Gharanda, Distt. Karnal. 132114. 2. Shri Surender Kumar S/o Shri Ram Lubhaya (Prop. & Guarantor) village Kohand Sub Tehsil Gharanda Distt. Karnal - 132114. 3. Shri Vinod Kumar S/o Shri Ram Lubhaya (Guarantor) village Kohand Sub Tehsil Gharanda Distt. Karnal - 132114. 4. Shri Shyam Sunder S/o Shri Ram Lubhaya (Guarantor) village Kohand Sub Tehsil Gharanda Distt. Karnal - 132114.	Total liabilities as on 03.06.2023 Rs. 43,27,449.89/- plus further interest & other charges. (minus recovery, if any)	Rs. 128.11 Lakh	Rs. 12.82 Lakh	209272434 CNRB0002389 Symbolic Possession

Other terms and conditions:

(a) The property is being sold with all existing and future encumbrances, whether known or unknown to the bank. The authorized officer/secured creditor will not be responsible for any third-party claims, rights, or dues. The purchaser should conduct due diligence on all aspects related to the property to their satisfaction. Bidders are advised to satisfy themselves with the title and correctness of other details pertaining to the secured assets, including the size/area of the immovable secured asset in question and ascertain any other dues, liabilities, or encumbrances from the concerned authorities to their satisfaction before submitting the bid. The purchaser shall not be entitled to make any claim against the authorized officer/secured creditors in this regard at a later date.

(b) In the event of any default in payment of any of the amounts, or if the sale is not completed due to default on the part of the purchaser/bidder within the aforementioned time limit, the bank shall be entitled to forfeit all monies paid by the purchaser/bidder till then and put up the secured asset(s) for sale again, in its absolute discretion. Further, all costs and expenses incurred by the bank on account of such resale shall be borne and paid by the defaulting purchaser.

(c) Auction/bidding shall be only through Online Electronic Bidding through the website www.indianbankseaction.com. Bidders are advised to go through the website for detailed terms before taking part in the e-auction sale proceedings.

(d) The property can be inspected with prior appointment with the authorized officer on or before the date of submission of EMD, 10.11.2023

(e) The property will be sold for the price which is more than the Reserve Price, and the participating bidders may improve their offer further during the auction process.

(f) EMD amount of 10% of the Reserve Price is to be deposited by way of Demand draft in favour of Authorized Officer of respective Canara Bank Branches, OR shall be deposited through RTGS/NEFT/Fund Transfer to credit of account of respective Canara Bank Branches, on or before 10.11.2023 by 05.00 pm.

(g) After payment of the EMD amount, the intending bidders should submit a copy of the following documents/details on or before 23.10.2023, 05.00 PM, to Canara Bank respective Branches/regional office panipat by hand or by email.

(h) Demand Draft/Pay order towards EMD amount. If paid through RTGS/NEFT, acknowledgement receipt thereof with UTR No.

(i) Photocopies of PAN Card, ID Proof and Address proof. However, successful bidder would have to produce these documents in original to the Bank at the time of making payment of balance amount of 25% of bid amount.

(j) Bidders Name. Contact No. Address, E Mail Id.

(k) Bidders A/c details for online refund of EMD.

(l) EMD deposited by the unsuccessful bidder shall be refunded to them. The EMD shall not carry any interest.

(m) Auction would commence at Reserve Price, as mentioned above. Bidders shall improve their offers in multiples of Rs.10,000/- The bidder who submits the highest bid (above the Reserve price) on closure of Online auction shall be declared as successful bidder. Sale shall be confirmed in favour of the successful bidder, subject to confirmation of the same by the secured creditor.

(n) The successful bidder shall deposit 25% of the sale price (inclusive of EMD already paid), immediately on declaring him/her as the successful bidder, and the balance within 15 days from the date of confirmation of sale by the secured creditor. If the successful bidder fails to pay the sale price, the deposit made by him shall be forfeited by the Authorized Officer without any notice, and the property shall be put up for sale again.

(o) For sale proceeds of Rs. 50 (Rupees Fifty) lacs and above, the successful bidder will have to deduct TDS at the rate 1% on the sale proceeds and submit the original receipt of TDS certificate to the bank.

(p) All charges for conveyance, stamp duty/GST registration charges, etc., as applicable, shall be borne by the successful bidder only.

(q) Authorized Officer reserves the right to postpone/cancel or vary the terms and conditions of the e-auction without assigning any reason thereof.

(r) In case there are bidders who do not have access to the internet but are interested in participating in the e-auction, they can approach the concerned Regional Office as a facilitating centre. For further details, contact No. 0184-2257855 E-mail id: recrokar@canarabank.com.

SPECIAL INSTRUCTION/CAUTION

Bidding in the last minutes/seconds should be avoided by the bidders in their own interest. Neither Canara Bank nor the Service Provider will be responsible for any lapses/failure (internet failure, Power failure, etc.) on the part of the bidder or vendor in such cases. In order to ward off such contingent situation, bidders are requested to make all the necessary arrangements/alternatives such as back-up, power supply and whatever else required so that they are able to circumvent such situation and are able to participate in the auction successfully.

STATUTORY 30 DAYS SALE NOTICE UNDER THE SARFAESI ACT, 2002

Date : 09.10.2023 Place : Karnal Authorized officer, Canara Bank

Canara Bank (A Government of India Undertaking)

E-Auction Sale Notice

Regional Office: Plot No.4038M, Opp. NCC Office, Civil Lines, Ayodhya-224001

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL(ENFORCEMENT) RULES, 2002ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISIO TO RULE 8(6) OF THE SECURITY INTEREST Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/ charged to the Secured Creditor, the Symbolic/Physical Possession of which has been taken by the Authorised officer of the Canara Bank, will be sold on "As is where is", "As is what is", and "Whatever there is" basis.

S. No.	Name of Borrower/ Mortgagee/Guarantor	Total Liabilities	Description of the Immovable Property	Type of Possession	Reserve Price (Rs.) Earnest Money (Rs.)	Last Date & Time of EMD Date of E-Auction
BRANCH- SULTANPUR II						
1.	Borrower- M/s Agrahari Food Industries Prop.: Mr. Pawan Kumar S/o Paras Nath, Add.- H.No. 176, Mavaae, Teh.- Gauriganj, Distt.- Sultanpur- 227801. Proprietor & Mortgagee- Mr. Pawan Kumar S/o Paras Nath, Add.- H.No. 176, Mavaae, Teh.- Gauriganj, Distt.- Sultanpur- 227801.	Rs. 1,24,81,714.65 as on 30.09.2023 + Int. & other charges thereon	Building Urem of Land i.e. Kita Commercial Plot No. C-173, Village- Utelawa, I.A.- Jagadishpur, Tehsil- Musafirkhana, Distt.- Amethi, Uttar Pradesh. Bounded By: East- Plot No. C-172, West- Plot No. C174, North- 18 Mtr. Wide Road, South- Plot No. C-226.	Symbolic Possession	Rs. 24,24,000/- Rs. 2,42,400/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
2.	Borrower- M/s J S Engineering Works Prop.: Mrs. Sarvar Bano W/o Jameel Ahmad, Add.- H.No. 456, Mahona Pashchim, Tehsil- Musafirkhana, Amethi- 227811. Proprietor & Mortgagee- Mrs. Sarvar Bano W/o Jameel Ahmad, Add.- H.No. 456, Mahona Pashchim, Tehsil- Musafirkhana, Amethi- 227811. Guarantor- Mr. Jamil Ahmed, Add. H.No. 456, Mahona Paschim, Amethi- 227811.	Rs. 87,66,388.50 as on 30.09.2023 + Int. & other charges thereon	Building No. D-33, Sector-21, Village- Kamrauli, Pargana- Jagdishpur, Tehsil- Musafirkhana, Area- 600 Sq. Mtr. Bounded By: East- Plot No. C-171, West- Plot No. C-173, North- 18 Mtr. Wide Road, South- Plot No. C-227.	Symbolic Possession	Rs. 27,12,000/- Rs. 2,71,200/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
BRANCH- KURWAR						
3.	Borrower- M/s Mayank Iron Store Prop.: Manoj Kumar Tiwari, Add.- VP Kurwar, Sultanpur- 228155. Proprietor- Mr. Manoj Kumar Tiwari S/o Ganga Sagar Tiwari, Add.- VP Kurwar, Sultanpur- 228155. Guarantor & Mortgagee- Mr. Ganga Sagar Tiwari, Add.- Village- Puraladai, Post- Bela Paschim, Sultanpur- 227805.	Rs. 14,70,201.23 as on 30.09.2023 + Int. & other charges thereon	Plot No.- 5375, Old 1695, Measuring 600sq. Feet, Situated At Village- Kurwar, Pargana- Meeranpur, Tehsil- Kurwar, Distt.- Sultanpur. Bounded By (As per sale deed) : East- House of Ram Kripal, West- House of Ram Kripal, North- Kurwar Sultanpur Road, South- Plot of Ashok Gupta.	Symbolic Possession	Rs. 20,45,000/- Rs. 2,04,500/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
4.	Borrower & Mortgagee- Mr. Nandika Prasad Tiwari S/o Karuna Shankar Tiwari, Add.- Vill.- Saraiya, Po- Sohgauli, Sultanpur- 228155. Borrower- M/s Vishal Traders And General Order Supplier Prop.: Sri Nandika Tiwari S/o Karuna Shankar, Vill.- Saraiya, Po.- Sohgauli, Sultanpur- 228155.	Rs. 33,78,219.05 as on 13.06.2023 + Int. & other charges thereon	Gata No. 164mi/0.0075, Mouza- Utampur, Pargana- Meeranpur, Distt.- Sultanpur. Bounded By: East- Plot of Sant Ram, West- Plot of Hansraj, North- Plot of Ram Pratap, South- Kurwar Sultanpur Road.	Symbolic Possession	Rs. 38,90,000/- Rs. 3,89,000/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
BRANCH- MAGHAR						
5.	Borrower- M/s Harsh Brick Field Prop.: Mrityunjai Pratap Singh, Add.- Langaravav, Jivdhara, Khalilabad (U.P.)- 272175. Proprietor & Mortgagee- Mr. Mrityunjai Pratap Singh S/o Deep Narayan Singh, Add.- Langavar, Jivdhara, Khalilabad- 272175.	Rs. 13,47,017.69 as on 30.09.2023 + Int. & other charges thereon	Plot No. 103s Area 0.0041 Hect., Plot No. 78s Area 0.016 Hect., Total Area 0.057 Hect., Situated at Vill.- Chithhathapar, Tappa- Bakuchi, Pargana Maghar Purab Tehsil- Khalilabad, Distt.- Sant Kabir Nagar Bounded By: East- Rest Land Mrityunjai Singh, West- Road, North- Land Sugreem, South- Baldeep.	Symbolic Possession	Rs. 20,65,000/- Rs. 2,06,500/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
BRANCH- KHALILABAD II						
6.	Borrower- M/s Jaisawal Traders Prop.: Sri Kamlesh Kumar S/o Mr. Ganga Ram, Add.- Village- Bakarganj, Khalilabad, Sant Kabir Nagar- 272175. Proprietor- Sri Kamlesh Kumar S/o Mr. Ganga Ram, Add.- Village- Bakarganj, Khalilabad, Sant Kabir Nagar- 272175. Guarantor & Mortgagee- Smt. Poonam W/o Sri Kamlesh Kumar, Add.- Village Bakarganj, Khalilabad, Sant Kabir Nagar- 272175.	Rs. 28,78,871.59 as on 31.07.2023 + Int. & other charges thereon	Plot No.- 549, Village- Bankatiya, Tappa- UN, Pargana- Maghar Purab, Tehsil- Khalilabad, District- Sant Kabir Nagar, U.P. Area- 180 Sq.mtr. Bounded By: East- Land Co Tenant Aashiq Ali, West- Land Gorakh Singh & Others, North- Land Gorakh Singh & Others, South- Chak Marg.	Symbolic Possession	Rs. 13,38,000/- Rs. 1,33,800/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
7.	Borrower- Mr. Sunil Kumar S/o Sri Shivram, Add.- Village Hadapur, Post- Umarikala, Khalilabad, Sant Kabir Nagar- 272175. Guarantor & Mortgagee- Mrs. Pratibha Chaudhary W/o Sunil Kumar, Add.- Village Hadapur, Post- Umarikala, Khalilabad Sant Kabir Nagar- 272175.	Rs. 14,40,533.88 as on 31.07.2023 + Int. & other charges thereon	Plot No.- 114 AA & 114 BA, Village- Tenuhari Soyam, Tappa- Rampur Pali, Pargana- Maghar Purab, Tehsil- Khalilabad, District- Sant Kabir Nagar, U.P.- 272175. Area- 380 Sq. Mtr. Bounded By: East- Road, West- Banky Tiwari And Other, North- Land Ramavati Devi, South- Rest Land Pradeep Kumar Tiwari.	Symbolic Possession	Rs. 20,25,000/- Rs. 2,02,500/-	25.10.2023 (Up to 05:00 PM) 26.10.2023

EMD Account Details: Account No. 6975296000001 IFSC Code: CNRB0006975

For details terms and conditions of the sale please refer the link "E-Auction" provided in Canara Bank's website (www.canarabank.com) or service provider: M/s CANBANK COMPUTER SERVICES LTD., Mr Sathianathan K M/ Mr. Ramesh T H, Contact no. 09480691777/8805031165/ 080-23469661/62/64/65 Email id: eauction@ccsl.co.in

Date: 10.10.2023 Place: Sultanpur/Khalilabad Authorized Officer, Canara Bank

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SEL TEXTILES LIMITED

OPERATING IN THE MANUFACTURING, PROCESSING, AND TRADING OF YARNS, FABRICS, AT G.T. ROAD, OPP MCDONALDS DORAHA, LUDHIANA, PUNJAB, INDIA-141421 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

- Name of the corporate debtor along with PAN/CIN/LLP No. SEL TEXTILES LIMITED U17299PB2008PLC032050
- Address of the Registered Office G.T. Road, Opp McDonalds Doraha, Ludhiana, Punjab, India-141421
- URL of website NA
- Details of Place where majority of fixed assets are located Doraha Registered Office (Punjab) Hansi Plant (Haryana) Neemrana Plant (Rajasthan) Lambi Plant (Punjab) Nawasahar (Punjab)
- Installed capacity of main products/ services Spinning Unit Installed capacity of 194000 Spindles Terry Towel Unit 84 Loom 33.74 Crore
- Quantity and value of main products/ services sold in last financial year
- Number of employees/ workmen Employee-14 Workers-47
- Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: Details can be sought by sending a request to Resolution Professional at rselltextile@gmail.com
- Eligibility for resolution applicants under section 25(2) (h) of code is available at: Details can be sought by sending a request to Resolution Professional at rselltextile@gmail.com
- Last date for receipt of expression of interest 25/10/2023
- Date of issue of provisional list of prospective resolution applicants 04/11/2023
- Last date for submission of objections to provisional list 09/11/2023
- Process email id to submit EOI rselltextile@gmail.com

Mr. Rajeev Sharma
Resolution Professional
In the matter of **M/s SEL TEXTILES LIMITED**
Reg No.: (IBBI/PA-001/IP-P-02004/2020-2021/13142)
H.No. 58, (Near Gate No. -9), Shivalki City, Sector -127, Kharar, Near Mansa Devi Mandir, Sahibzada Ajit Singh Nagar, Punjab-140307
Date : 09.10.2023
Place: Punjab 9855618446

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR ANDES TOWN PLANNERS PRIVATE LIMITED OPERATING IN REAL ESTATE AT LUCKNOW.

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

- Name of the Corporate Debtor along with PAN/CIN/LLP No. ANDES TOWN PLANNERS PRIVATE LIMITED PAN: AAGCA0816R CIN: U70109DL2006PTC152579
- Address of the registered office F-50-B, F NO-2 F/F, Madhu Vihar, New Delhi, East Delhi DL 110092 IN (Not maintained by CD)
- URL of website www.andestown.in
- Details of place where majority of fixed assets are located Plot No. TCG-3/3, situated at Vibhuti Khand, Gomi Nagar Scheme, Lucknow. Other, details can be obtained upon request at email id corp.andestown@gmail.com
- Installed capacity of main products/ services Not Applicable
- Quantity & value of main products/ services sold in last financial year Details can be obtained upon request at email id corp.andestown@gmail.com
- Number of employees/ workmen Nil
- Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: The details can be obtained upon request at corp.andestown@gmail.com and may mark cc to Regd. E-mail id: cmaashokgupt@gmail.com
- Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Detailed information/terms and conditions on eligibility criteria may be obtained upon email at: corp.andestown@gmail.com Or can be obtained from www.andestown.in
- Last date for receipt of expression of interest 09-11-2023
- Date of issue of provisional list of prospective resolution applicants 18-11-2023
- Last date for submission of objections to provisional list 23-11-2023
- Date of issue of final list of prospective resolution applicants 03-12-2023
- Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants 06-12-2023
- Last date for submission of resolution plans 06-01-2024
- Process email id to submit EOI corp.andestown@gmail.com

Date : 10.10.2023
Place: New Delhi

FOR ANDES TOWN PLANNERS PVT LTD.
Sd/-
ASHOK KUMAR GUPTA
Resolution Professional of M/s Andes Town Planners Private Limited,
IP Reg Number: IBBI/PA-003/IP-N00010/2016-2017/10072
(Authorization for Assignment valid till: 22/11/2023)
Reg Add.: LD-46, Pitampura, Delhi-110034.
Corr. Add: 304 D.R. Chambers, 12/56 D B Gupta Road, Karol Bagh, New Delhi-110005

केनरा बँक Canara Bank
(भारत सरकार का उपक्रम) (A Govt. of India Undertaking)

E-AUCTION SALE NOTICE

Canara Bank Regional Office Karnal Namaste Chowk, Near Hotel Deventure, Sector-16, Karnal
PHONE NO. 01842205019, 8572801719, Email: recrokar@canarabank.com

E-AUCTION SALE NOTICE

SALE NOTICE OF IMMOVABLE ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 UNDER RULES 8(6) & 9 OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Canara Bank will be sold on "As is where is", "As is what is", and "Whatever there is" in Auction arranged by the service provider **M/s CANBANK COMPUTER SERVICES LIMITED** Contact: Mr. Pakhare DD (9480691777/8553643144). Email id: eauction@ccsl.co.in through the website www.indianbankseaction.com, www.canarabank.com, www.ibapi.in

LAST DATE OF RECEIPT OF EMD IS 10.11.2023 UPTO 5:00 P.M.
DATE OF E-AUCTION IS 13.11.2023 12:30 PM TO 1:30 P.M.
(with unlimited extension of 5 minutes duration each till the conclusion of the sale)

SL NO.	Branch Name/Name & Address of the Borrower(s)/ Guarantor(s)	Brief Description of Property/ies	Total Liabilities as on specified Date	Reserve Price (in Rs.)	Earnest Money Deposit (in Rs.)	Details of A/c No. IFSC CODE Possession notice
1.	Canara Bank : Masana Branch, Authorised Officer, Shri Deepak Yadav, (M) 74969-18288 E-mail: cb18288@canarabank.com	All that part and parcel of House measuring 0K-5M being 5/82 share out of property measuring 5K-2M of khatwa no. 85/76, khatoni no. 120, Rect no. 38, Singh Village Masana PO - Dudhla Distt. Kurukshetra - 136156	Total liabilities as on 02.06.2021 Rs. 13,46,713.66/- plus further interest & other charges. (minus recovery, if any)	Rs. 13.88 Lakh	Rs. 1.38 Lakh	209272434 CNRB0018288 Symbolic Possession
2.	Canara Bank : Karnal - II Branch, Authorised Officer, Sh. Janardan Prasad Sinha, (M) 74969-18250 E-mail: cb18250@canarabank.com	All the part and parcel of Residential House bearing (MCK) PPID NO. 117C53U131 having area measuring 80 Sq. yards situated at Gali no. 10, Gandhi Nagar Karnal. Bounded As:- North: Gali, South: House of Gurcharan, East: House of Baljeet, West: House of Ghansham, 132001. 2. Smt. Anju Bala W/o Sh. Sanjay H.no. 294/7, Gandhi Nagar Karnal - 132001. 3. Sh. Hari Singh (Guarantor) 403, Mugla Mohalla Subhash Gate, Karnal - 132001.	Total liabilities as on 13.07.2017 Rs. 6,92,640.87/- plus further interest & other charges. (minus recovery, if any)	Rs. 11.73 Lakh	Rs. 1.17 Lakh	209272434 CNRB0018250 Physical Possession
3.	Canara Bank : Ladwa Branch, Authorised Officer, Shri Deepak Yadav, (M) 85728-04001 E-mail: cb4001@canarabank.com	Residential House on Plot no. 137 situated at waka rakba ward no. 6 ladwa, Distt Kurukshetra measuring 0K-05M i.e 5/3081 share out of (16k-0M) comprised in Khatwa no. 23 kitta 2, 18K 19M comprised in khatwa no. 540 kitta 5, 20K 13M comprised in khatwa no. 1158, kitta 3) vide jamabandi for the year 2005-06 purchased vide sale deed no. 350 dtd 06.05.2011.	Total liabilities as on 01.04.2021 Rs. 9,55,404.60/- plus further interest & other charges. (minus recovery, if any)	Rs. 13.05 Lakh	Rs. 1.31 Lakh	209272434 CNRB0004001 Physical Possession
4.	Canara Bank : Pipili Branch, Authorised Officer, Shri Binod Kumar Kachhap, (M) 85728-03224 E-mail: cb3224@canarabank.com	All the part and parcel of Residential House measuring 226.22 Sq Yards being 67/1440 share out of property measuring 08K-0M comprised in khatwa no. 171(8-0), kitta 1, situated at village Sirsama, Tehsil thanesar district kurukshetra vide jamabandi for the year 2013-14 in the name of Sh. Harjeet Singh S/o Avtar Singh Bounded As:- North: House of Pandit Ji / Swaran Kaur, South: House of Satpal, East: House of Mam Chand, West: Rasta.	Total liabilities as on 03.06.2021 Rs. 13,45,895.83/- plus further interest & other charges. (minus recovery, if any)	Rs. 22.90 Lakh	Rs. 2.29 Lakh	209272434 CNRB0003224 Physical Possession
5.	Canara Bank : Pipili Branch, Authorised Officer, Shri Binod Kumar Kachhap, (M) 85728-03224 E-mail: cb3224@canarabank.com	All that part and parcel of the property consisting of Two Plot no. 112-113 measuring 44.44 Sq yards i.e 0K-1M-4 Sarsai being 13/5184 share out of property measuring 28K-16M of khatwa no. 114/107 khatoni no. 154, Rect no. 53, khasra no. 3/2/1 (0-9), 3/2/1(3-4), 4/2/(6-4), 5/(8-0), 7/1/2(1-11), 8/1(1-8), Rect no. 54 khasra no. 1(8-0), kitta 5 situated at Darra Khurd, H.B.No. 391, Washish Colony, Tehsil Thanesar Distt Kurukshetra vide jamabandi for the year 2012-2013 in the name of Smt. Kala Devi W/o Sh. Ronki Ram Bounded As:- North: Gali, South: Plot of other owner, East: Plot no. 114, West: Plot no. 111.	Total liabilities as on 03.06.2021 Rs. 8,18,681.38/- plus further interest & other charges. (minus recovery, if any)	Rs. 5.93 Lakh	Rs. 0.60 Lakh	209272434 CNRB0003224 Symbolic Possession
6.	Canara Bank : Dacher Branch, Authorised Officer, Sh. Vijay Singh Sharma, (M) 74969-18252 E-mail: cb18252@canarabank.com	All the part and parcel of House no. 518 measuring 116.66 Sq. Yards. Buta Singh Colony, Gullerpur Road, Nissing, Dist. Karnal Bounded As:- North: House of Devender Singh, South: House of Neeraj, East: Rasta, West: Other Resident.	Total liabilities as on 24.06.2014 Rs. 5,16,145.41/- plus further interest & other charges. (minus recovery, if any)	Rs. 16.59 Lakh	Rs. 1.66 Lakh	209272434 CNRB0018252 Symbolic Possession
7.	Canara Bank : Pipili Branch, Authorised Officer, Shri Binod Kumar Kachhap, (M) 85728-03224 E-mail: cb3224@canarabank.com	All the part and parcel of Residential house measuring 0K-10M, i.e 300 sq yards being 10/963 share out of property measuring 48K-3M comprised in khatwa no. 54/52 situated at village partapgarh vide jamabandi for the year 2014-15 Bounded As:- North: Street, Kurukshetra - 136131. 2. Smt. Sonam Saini W/o Sh. Satbir Vill. Amargarh Mahjara, Dist. Kurukshetra - 136131. 3. Guarantor - Sh. Balbir Singh S/o Sh. Sadhu Ram Vill. Partapgarh, P.O. -Sirsala Tehsil Thanesar, Dist. Kurukshetra - 136131.	Total liabilities as on 03.06.2021 Rs. 12,50,761.02/- plus further interest & other charges. (minus recovery, if any)	Rs. 18.40 Lakh	Rs. 1.84 Lakh	209272434 CNRB0003224 Symbolic Possession
8.	Canara Bank : Karnal AF Branch, Authorised Officer, Sh. Vijay Singh Sharma, (M) 85728-02389 E-mail: cb2389@canarabank.com	EMT. Of 8 kanal land plus poultry Farm building constructed on latest khatwa no. 655/584, khatoni no. 900, Rect No. 128 kills no. 19(8-0) vide sale deed no. 1624 dated 28.02.1989 in the name of Surender Kumar, Shyam Sunder and Sh. Vinod kumar S/o Shri Ram Lubhaya Tehsil Gharanda Distt. Karnal - 132114. 2. Shri Surender Kumar S/o Shri Ram Lubhaya (Prop. & Guarantor) village Kohand Sub Tehsil Gharanda Distt. Karnal - 132114. 3. Shri Vinod Kumar S/o Shri Ram Lubhaya (Guarantor) village Kohand Sub Tehsil Gharanda Distt. Karnal - 132114. 4. Shri Shyam Sunder S/o Shri Ram Lubhaya (Guarantor) village Kohand Sub Tehsil Gharanda Distt. Karnal - 132114.	Total liabilities as on 03.06.2023 Rs. 43,27,449.89/- plus further interest & other charges. (minus recovery, if any)	Rs. 128.11 Lakh	Rs. 12.82 Lakh	209272434 CNRB0002389 Symbolic Possession

Other terms and conditions:

(a) The property is being sold with all existing and future encumbrances, whether known or unknown to the bank. The authorized officer/secured creditor will not be responsible for any third-party claims, rights, or dues. The purchaser should conduct due diligence on all aspects related to the property to their satisfaction. Bidders are advised to satisfy themselves with the title and correctness of other details pertaining to the secured assets, including the size/area of the immovable secured asset in question and ascertain any other dues, liabilities, or encumbrances from the concerned authorities to their satisfaction before submitting the bid. The purchaser shall not be entitled to make any claim against the authorized officer/secured creditor in this regard at a later date.

(b) In the event of any default in payment of any of the amounts, or if the sale is not completed due to default on the part of the purchaser/bidder within the aforementioned time limit, the bank shall be entitled to forfeit all monies paid by the purchaser/bidder till then and put up the secured asset(s) for sale again, in its absolute discretion. Further, all costs and expenses incurred by the bank on account of such resale shall be borne and paid by the defaulting purchaser.

(c) Auction/bidding shall be only through Online Electronic Bidding through the website www.indianbankseaction.com. Bidders are advised to go through the website for detailed terms before taking part in the e-auction sale proceedings.

(d) The property can be inspected with prior appointment with the authorized officer on or before the date of submission of EMD, 10.11.2023

(e) The property will be sold for the price which is more than the Reserve Price, and the participating bidders may improve their offer further during the auction process.

(f) EMD amount of 10% of the Reserve Price is to be deposited by way of Demand draft in favour of Authorized Officer of respective Canara Bank Branches, OR shall be deposited through RTGS/NEFT/Fund Transfer to credit of account of respective Canara Bank Branches, on or before 10.11.2023 by 05.00 pm.

(g) After payment of the EMD amount, the intending bidders should submit a copy of the following documents/details on or before 23.10.2023, 05.00 PM, to Canara Bank respective Branches/regional office panipat by hand or by email.

(h) Demand Draft/Pay order towards EMD amount. If paid through RTGS/NEFT, acknowledgement receipt thereof with UTR No.

(i) Photocopies of PAN Card, ID Proof and Address proof. However, successful bidder would have to produce these documents in original to the Bank at the time of making payment of balance amount of 25% of bid amount.

(j) Bidders Name, Contact No, Address, E Mail id.

(k) Bidders A/c details for online refund of EMD.

(l) EMD deposited by the unsuccessful bidder shall be refunded to them. The EMD shall not carry any interest.

(m) Auction would commence at Reserve Price, as mentioned above. Bidders shall improve their offers in multiples of Rs. 10,000/- The bidder who submits the highest bid (above the Reserve price) on closure of Online auction shall be declared as successful bidder. Sale shall be confirmed in favour of the successful bidder, subject to confirmation of the same by the secured creditor.

(n) The successful bidder shall deposit 25% of the sale price (inclusive of EMD already paid), immediately on declaring him/her as the successful bidder, and the balance within 15 days from the date of confirmation of sale by the secured creditor. If the successful bidder fails to pay the sale price, the deposit made by him shall be forfeited by the Authorized Officer without any notice, and the property shall forthwith be put up for sale again.

(o) For sale proceeds of Rs. 50 (Rupees Fifty) lacs and above, the successful bidder will have to deduct TDS at the rate 1% on the Sale proceeds and submit the original receipt of TDS certificate to the Bank.

(p) All charges for conveyance, stamp duty/GST registration charges, etc., as applicable, shall be borne by the successful bidder only.

(q) Authorized Officer reserves the right to postpone/cancel or vary the terms and conditions of the e-auction without assigning any reason thereof.

(r) In case there are bidders who do not have access to the internet but are interested in participating in the e-auction, they can approach the concerned Regional Office as a facilitating centre. For further details, contact No. 0184-2257855 E-mail id: recrokar@canarabank.com.

SPECIAL INSTRUCTION/CAUTION

Bidding in the last minutes/seconds should be avoided by the bidders in their own interest. Neither Canara Bank nor the Service Provider will be responsible for any lapses/failure (internet failure, Power failure, etc.) on the part of the bidder or vendor in such cases. In order to ward off such contingent situation, bidders are requested to make all the necessary arrangements/alternatives such as back-up, power supply and whatever else required so that they are able to circumvent such situation and are able to participate in the auction successfully.

STATUTORY 30 DAYS SALE NOTICE UNDER THE SARFAESI ACT, 2002

Date : 09.10.2023 Place : Karnal Authorized officer, Canara Bank

केनरा बँक Canara Bank
(भारत सरकार का उपक्रम) (A Government of India Undertaking)

E-Auction Sale Notice

Regional Office: Plot No.4038M, Opp. NCC Office, Civil Lines, Ayodhya-224001

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL(ENFORCEMENT) RULES, 2002ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISO TO RULE 8(6) OF THE SECURITY INTEREST NOTICE is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable Property mortgaged/ charged to the Secured Creditor, the Symbolic/Physical Possession of which has been taken by the Authorised officer of the Canara Bank, will be sold on "As is where is", "As is what is", and "Whatever there is" basis.

S. No.	Name of Borrower/ Mortgagee/Guarantor	Total Liabilities	Description of the Immovable Property	Type of Possession	Reserve Price (Rs.) Earnest Money (Rs.)	Last Date & Time of EMD Date of E-Auction
BRANCH- SULTANPUR II						
1.	Borrower- Agrahari Food Industries Prop.: Mr. Pawan Kumar S/o Paras Nath, Add.- H.No. 176, Mavaae, Teh- Gauriganj, Distt.- Sultanpur- 227801. Proprietor & Mortgagee- Mr. Pawan Kumar S/o Paras Nath, Add.- H.No. 176, Mavaae, Teh- Gauriganj, Distt.- Sultanpur- 227801.	Rs. 1,24,81,714.65 as on 30.09.2023 + Int. & other charges thereon	Building Urem of Land i.e. Kita Commercial Plot No. C-173, Village- Utelawa, I.A.- Jagadishpur, Tehsil- Musafirkhana, Distt.- Amethi, Uttar Pradesh. Bounded By: East- Plot No. C-172, West- Plot No. C174, North- 18 Mtr. Wide Road, South- Plot No. C-226.	Symbolic Possession	Rs. 24,24,000/- Rs. 2,42,400/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
2.	Borrower- M/s J S Engineering Works Prop.: Mrs. Sarvar Bano W/o Jameel Ahmad, Add.- H.No. 456, Mahona Pashchim, Tehsil- Musafirkhana, Amethi- 227811. Proprietor & Mortgagee- Mrs. Sarvar Bano W/o Jameel Ahmad, Add.- H.No. 456, Mahona Pashchim, Tehsil- Musafirkhana, Amethi- 227811 Guarantor- Mr. Jamil Ahmed, Add.- H.No. 456, Mahona Paschim, Amethi- 227811.	Rs. 87,66,388.50 as on 30.09.2023 + Int. & other charges thereon	Building No. D-33, Sector-21, Village- Kamrauli, Pargana- Jagdishpur, Tehsil- Musafirkhana, Area- 600 Sq. Mtr. Bounded By: East- Plot No. C-171, West- Plot No. C-173, North- 18 Mtr. Wide Road, South- Plot No. C-227.	Symbolic Possession	Rs. 27,12,000/- Rs. 2,71,200/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
BRANCH- KURWAR						
3.	Borrower- M/s Mayank Iron Store Prop.: Manoj Kumar Tiwari, Add.- VP Kurwar, Sultanpur- 228155. Proprietor- Mr. Manoj Kumar Tiwari S/o Ganga Sagar Tiwari, Add.- VP Kurwar, Sultanpur- 228155. Guarantor & Mortgagee- Mr. Ganga Sagar Tiwari, Add.- Village- Puraladai, Post- Bela Paschim, Ailganj, Sultanpur- 227805.	Rs. 14,70,201.23 as on 30.09.2023 + Int. & other charges thereon	Plot No.- 5375, Old 1695, Measuring 600sq. Feet, Situated At Village- Kurwar, Pargana- Meeranpur, Tehsil- Kurwar, Distt.- Sultanpur. Bounded By (As per sale deed) : East- House of Ram Kripal, West- House of Ram Kripal, North- Kurwar Sultanpur Road, South- Plot of Ashok Gupta.	Symbolic Possession	Rs. 20,45,000/- Rs. 2,04,500/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
4.	Borrower- M/s Vishal Traders And General Order Supplier Prop.: Sri Nandika Tiwari S/o Karuna Shankar, Vill.- Saraiya, Po.- Sohgauli, Sultanpur- 228155.	Rs. 33,78,219.05 as on 13.06.2023 + Int. & other charges thereon	Gata No. 164mi/0.0075, Mouza- Utampur, Pargana- Meeranpur, Distt.- Sultanpur. Bounded By: East- Plot of Sant Ram, West- Plot of Hansraj, North- Plot of Ram Pratap, South- Kurwar Sultanpur Road.	Symbolic Possession	Rs. 38,90,000/- Rs. 3,89,000/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
BRANCH- MAGHAR						
5.	Borrower- M/s Harsh Brick Field Prop.: Mrityunjay Pratap Singh, Add.- Langaravav, Jivdhara, Khalilabad (U.F.)- 272175. Proprietor & Mortgagee- Mr. Mrityunjay Pratap Singh S/o Deep Narayan Singh, Add.- Langavar, Jivdhara, Khalilabad- 272175.	Rs. 13,47,017.69 as on 30.09.2023 + Int. & other charges thereon	Plot No. 103s Area 0.0041 Hect., Plot No. 78s Area 0.0116 Hect., Total Area 0.057 Hect., Situated at Vill.- Chithhathapar, Tappa- Bakuchi, Pargana Maghar Purab Tehsil- Khalilabad, Distt.- Sant Kabir Nagar Bounded By: East- Rest Land Mrityunjay Singh, West- Road, North- Land Sugreem, South- Baldeep.	Symbolic Possession	Rs. 20,65,000/- Rs. 2,06,500/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
BRANCH- KHALILABAD II						
6.	Borrower- M/s Jaisawal Traders Prop.: Sri Kamlesh Kumar S/o Mr. Ganga Ram, Add.- Village- Bakarganj, Khalilabad, Sant Kabir Nagar- 272175. Proprietor- Sri Kamlesh Kumar S/o Mr. Ganga Ram, Add.- Village- Bakarganj, Khalilabad, Sant Kabir Nagar- 272175. Guarantor & Mortgagee- Smt. Poonam W/o Sri Kamlesh Kumar, Add.- Village Bakarganj, Khalilabad, Sant Kabir Nagar- 272175.	Rs. 28,78,871.59 as on 31.07.2023 + Int. & other charges thereon	Plot No.- 549, Village- Bankatiya, Tappa- UN, Pargana- Maghar Purab, Tehsil- Khalilabad, District- Sant Kabir Nagar, U.p. Area- 180 Sq.mtr. Bounded By: East- Land Co Tenant Aashiq Ali, West- Land Gorakh Singh & Others, North- Land Gorakh Singh & Others, South- Chak Marg.	Symbolic Possession	Rs. 13,38,800/- Rs. 1,33,800/-	25.10.2023 (Up to 05:00 PM) 26.10.2023
7.	Borrower- Mr. Sunil Kumar S/o Sri Shivram, Add.- Village Hadapur, Post- Umarikala, Khalilabad, Sant Kabir Nagar- 272175. Guarantor & Mortgagee- Mrs. Pratibha Chaudhary W/o Sunil Kumar, Add.- Village Hadapur, Post- Umarikala, Khalilabad Sant Kabir Nagar- 272175.	Rs. 14,40,533.88 as on 31.07.2023 + Int. & other charges thereon	Plot No.- 114 AA & 114 BA, Village- Tenuhari Soyam, Tappa- Rampur Pali, Pargana- Maghar Purab, Tehsil- Khalilabad, District- Sant Kabir Nagar, U.P.- 272175, Area- 380 Sq. Mtr. Bounded By: East- Road, West- Bankay Tiwari And Other, North- Land Ramavati Devi, South- Rest Land Pradeep Kumar Tiwari.	Symbolic Possession	Rs. 20,25,000/- Rs. 2,02,500/-	25.10.2023 (Up to 05:00 PM) 26.10.2023

EMD Account Details: Account No. 6975296000001 IFSC Code: CNRB0006975

For details terms and conditions of the sale please refer the link "E-Auction" provided in Canara Bank's website (www.canarabank.com) or service provider: M/s CANBANK COMPUTER SERVICES LTD., Mr. Sathianathan K M/ Mr. Ramesh T H, Contact no. 09480691777/8880531165/ 080-23469661/62/64/65 Email id: eauction@ccsl.co.in

Date: 10.10.2023 Place: Sultanpur/Khalilabad Authorized Officer, Canara Bank